NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Dr. Vijay Danapur Vs Avesthagen Ltd.
CP 61/14	TP 103/17	IA 06/18 For restoration	433(e)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE REPRESENTATION TO WHOM

The matter is listed today for hearing on IA No.06/2018. No representation for the petitioner. Notice must go to the opposite party. Registry to prepare notice in the name of Corporate Debtor. Petitioner to collect the same and serve it on the corporate debtor.

List it on 20.02.2018.

MEMBER (T)

MEMBER (J)